

[Dr P S Deshmukh]

Ministry of Agriculture (now Food and Agriculture), the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, three members from among themselves to serve as members of the Indian Central Arecanut Committee "

Mr. Speaker: The question is-

"That in pursuance of clause 3(vi) of Resolution No 43-11|48-Com dated the 21st May, 1949, as amended from time to time, of the Ministry of Agriculture (now Food and Agriculture), the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct three members from among themselves to serve as members of the Indian Central Arecanut Committee "

The motion was adopted

INDIAN LAC CESS COMMITTEE

Dr. P. S. Deshmukh: I beg to move

"That in pursuance of sub-section 4(iii) of section 4 of the Indian Lac Cess Act, 1930, as amended from time to time, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Indian Lac Cess Committee "

Mr. Speaker: The question is

"That in pursuance of sub-section 4(iii) of section 4 of the Indian Lac Cess Act, 1930, as amended from time to time, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Indian Lac Cess Committee "

The motion was adopted.

APPROPRIATION (RAILWAYS) NO 2 BILL*

The Minister of Railways (Shri Jagjivan Ram): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1957-58 for the purposes of Railways

Mr. Speaker: The question is:

That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1957-58 for the purposes of Railways "

The motion was adopted

Shri Jagjivan Ram: I introduce** the Bill

INDUSTRIAL FINANCE CORPORATION (AMENDMENT) BILL*

The Deputy Minister of Finance (Shri B. R. Bhagat): I beg to move for leave to introduce a Bill further to amend the Industrial Finance Corporation Act, 1948

Mr. Speaker: The question is

"That leave be granted to introduce a Bill further to amend the Industrial Finance Corporation Act, 1948 "

The motion was adopted

Shri B. R. Bhagat: I introduce the Bill

MINES AND MINERALS (REGULATION AND DEVELOPMENT) BILL*

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I beg to move for leave to introduce a Bill